



भारत निर्वाचन आयोग
Election Commission of India

निर्वाचन सदन
Nirvachan Sadan,
अशोक रोड, नई दिल्ली-110001
Ashoka Road, New Delhi-110001

No. 437/6/CG-HP/ECI/LET/FUNCT/MCC/2024

Dated: 2nd June, 2024

To

Shri Jairam Ramesh,
Member of Parliament,
Indian National Congress,
C-1/9, Lodhi Garden,
New Delhi

Subject: Reference social media post on 'X' regarding

Dear Sir,

The following post-dated June 1, 2024 on your social media handle 'X' has come to the notice of the Commission in which you have alleged that Home Minister Mr Amit Shah had called and spoken to over 150 DMs/Collectors to intimidate the officers before scheduled counting of votes on June 4, 2024. The post as shared by you on X is given below:

"The outgoing Home Minister has been calling up DMs/Collectors. So far, he has spoken to 150 of them. This is blatant and brazen intimidation, showing how desperate the BJP is. Let it be very clear: the will of the people shall prevail, and on June 4th, Mr. Modi, Mr. Shah, and the BJP will exit, and the INDIA Janbandhan will be victorious. Officers should not get under any pressure and must uphold the Constitution. They are under watch."

In this regard, it may be noted that during the period of enforcement of MCC, all officers are under deemed deputation of the Commission and report directly to the Commission for any directions. However, no DM has reported any such undue influence as alleged by you. As you are aware, the process of counting of votes is a sacred duty cast upon every RO and such public statements by you tend to put an element of doubt and thus, deserves to be addressed in larger public interest.

Therefore, you being a responsible, experienced and very senior leader of a National Party must have made such public statement, just before the day of counting, based on facts/ information you believe to be true. It is requested that details of 150 DMs to whom such calls have been allegedly made by the Home Minister along with the factual matrix/ basis of your

information are shared by 19.00 hours today i.e. June 2, 2024, so that appropriate action can be taken.

Yours faithfully,



(SUMAN KUMAR DAS)
SECRETARY